HIGH COURT OF BOMBAY AT GOA, PORVORIM

No. HCB/GOA/A-1D/2024/1240

Date: 14.08.2024

NOTICE

(Only for Class IV employees of the High Court of Bombay at Goa, Porvorim)

The process of preparation of Select List for one post of "Driver" from

the Class IV employees of the High Court of Bombay at Goa, Porvorim, is

being undertaken by this Registry as per the provisions of Column No. 10 of

Item NO.19 of the Schedule to "The High Court of Bombay at Goa Officers and the

Members of the Staff on the Establishment (Recruitment and Conditions of Service)

Rules, 2023" and the Guidelines framed therein. The Class IV employees

working on the Establishment of the High Court of Bombay at Goa, who are

fulfilling the below mentioned eligibility criteria and who are willing to apply for

the post of Driver, may send their applications to the Registrar (Admin.), High

Court of Bombay at Goa, Porvorim along with the attested copies of their

testimonials on or before 20.08.2024. The applications received thereafter will not

be entertained.

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The eligibility criteria as as per the provisions of Item NO.19 of the Schedule to "The High Court of Bombay at Goa Officers and the Members of the Staff on the Establishment (Recruitment and Conditions of Service) Rules, 2023" are as under:

1.	Should have passed at least SSC or equivalent Examination and should be able to speak Marathi and Hindi languages.
2.	Should possess valid and effective driving licence under the Motor Vehicles Act, 1988 (No. 59 of 1988) to drive at least light motor vehicles.
3.	Should have a clean driving record.
4.	Should possess working knowledge of maintenance and ordinary repairs of the motor vehicles.
5.	Should know topography of the concerned city.
6.	Should have knowledge of Konkani

Sd/(S. C. Munghate)
Registrar (admin)